

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 228- IA/243(AHM) 2024
In
C.P.(IB)/308(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Krishkan Investment Private Limited
V/s
Mr.Irfan Khan

.....Applicant

.....Respondent

Order delivered on 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Ms. Prachi Bohra, Adv.
For the Respondent :

ORDER

Since it is already 1:45 p.m. and the Hon'ble Member (J) is holding another Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 28.02.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)